

### भारत-नेपाल सीमा में चीन के एजेन्टों का प्रवेश

\*367. श्री मिहाल सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार के एक मंत्री ने भारत-नेपाल सीमा में चीन के एजेन्टों के प्रवेश के बारे में केन्द्रीय सरकार को हाल ही में एक पत्र भेजा था ;

(ख) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ; और

(ग) दिसम्बर, 1967 में अब तक भारत-नेपाल सीमा पर कितने जामूस गिर-फ्तार किये गये हैं ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण :

(क) बिहार के भूतपूर्व उद्योग तथा नियोजन मंत्री श्री रामपति सिंह ने सीमा क्षेत्रों में चीनी साम्यवादियों की गतिविधियों से उत्पन्न खतरे की ओर ध्यान आकर्षित करते हुए तथा विकास सम्बन्धी गतिविधियों को बढ़ाने तथा अधिक मतर्क रहने का मुझाव देते हुए, अगस्त, 1967 में एक पत्र लिखा था ।

(ख) सरकार सीमा क्षेत्रों में सतर्कता बनाए हुए है । विकास सम्बन्धी गतिविधियों के बारे में दिये गये अन्य मुझावों पर उपयुक्त कार्यवाही की जायगी ।

(ग) राज्य सरकार से तथ्य मालूम किये जा रहे हैं ।

### BORDER ROADS IN RAJASTHAN

\*368. SHRI D. N. PATODIA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the construction of strategic roads in Rajasthan has not been progressing satisfactorily and the roads already constructed have suffered heavy damage being made of sub-standard stuff; and

(b) if so, the steps proposed to be taken for proper maintenance and expeditious construction of the strategic roads ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b). Necessary funds and equipment have been arranged for expeditious construction of strategic roads in Rajasthan, which is progressing according to schedule. The Government of India have not so far received any report or complaint about damages to the roads already constructed because of substandard material used in their construction. The State Government have also reported that the roads already constructed have not suffered any damage so far. The State Government, who are responsible for maintaining these roads, will surely take necessary steps for their proper maintenance, after their construction has been completed.

### INDO-USSR SCIENTIFIC COLLABORATION

\*369. SHRI N. ANBUCHZHIAN ;  
SHRI J. M. BISWAS ;  
SHRI MANIBHAI J. PATEL :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Indo-USSR Scientists discussed joint research plans and programmes and projects for collaboration in scientific research on 31st January, 1968;

(b) if so, the other subjects discussed and the decisions arrived at; and

(c) whether any agreement has been signed in this behalf ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) to (c). A Joint Committee of Indian and USSR scientists has identified certain specific areas of scientific research for collaboration between the two countries. The areas are :

- (i) Mathematics, Physics, Astrophysics and Nuclear Physics;
- (ii) Earth Sciences including Geology, Geophysics and Geochemistry;
- (iii) Oceanographic studies;
- (iv) Chemistry and Biological Sciences;
- (v) Social Sciences including economic planning.

The collaboration visualised will be between the laboratories and institutes of the USSR.

Academy of Sciences and Indian universities and research institutes. The Joint Committee has recommended that detailed projects should be formulated by panels of experts from both countries.

**PROPOSED VISIT TO PAKISTAN BY SHEIKH  
ABDULLAH**

**\*370. SHRI HEM BARUA :  
SHRI RAM SINGH AYAR-  
WAL :  
SHRI BRAMHANANDJI :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Sheikh Abdullah, who has been set in complete freedom on the 1st Day, 1968, proposes to visit Pakistan to seek a solution of the so-called Kashmir problem;

(b) if so, the factors necessitating such a visit to Pakistan; and

(c) whether the Pakistan authorities have invited Sheikh Abdullah for this purpose ?

**THE MINISTER OF HOME AFFAIRS  
(SHRI Y. B. CHAVAN) :** (a) Government are not aware of Sheikh Abdullah having decided to visit Pakistan.

(b) Does not arise.

(c) According to press reports Sheikh Abdullah said on the basis of his talks with the Pakistan High Commissioner in India that they wanted him to go there. Beyond this Government have no information.

**SEPARATION OF JUDICIARY FROM  
EXECUTIVE**

**\*371. SHRI S. M. BANERJEE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in all the States, judiciary has been separated from the executive;

(b) if not, the names of the States where it has not been done; and

(c) the steps being taken by the Central Government in the matter ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) :** (a) The Judiciary has been separated from the Executive in Bihar, Gujarat, Kerala, Madras, Maharashtra, Mysore, Punjab and Haryana. It has also been separated over large areas of Andhra Pradesh, Madhya Pradesh, Orissa, Uttar Pradesh and in some parts of Assam and Rajasthan.

(b) The Judiciary has not yet been separated from the Executive in Jammu and Kashmir, West Bengal and Nagaland but legislation has been enacted in Jammu and Kashmir and West Bengal for the separation of the Judiciary from the Executive.

(c) The Central Government have been exhorting the State Governments to take appropriate action to bring about complete and early separation of the Judiciary from the Executive in the States. However, administration of Justice is the responsibility of the State Governments and it is primarily for them to consider the matter.

**POLITICAL SET-UP OF DELHI**

**\*372. SHRI R. S. VIDYARTHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to bring in some changes in the political set-up of the Union Territory of Delhi;

(b) whether there is any proposal under consideration of Government to replace the Metropolitan Council and D.M.C. by an elected full-fledged assembly; and

(c) if so, the details thereof ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) :** (a) to (c). Government are considering proposals for effecting certain changes in the set up of the Delhi Municipal Corporation. There is no proposal to replace the Metropolitan Council and the Delhi Municipal Corporation by an elected Assembly.